

**Central Administrative Tribunal
Principal Bench**

OA No. 2162/2018

New Delhi, this the 31st day of October, 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Mr. Gurpreet Singh aged 33 years
Son of Shri Ishwar Singh
Rtd. Technician `A' O/o CD, AED, NTRO
Mayur Vihar, Ph. I, Delhi – 91.

Resident Of: M-43, Shyam Park, Nawada
Uttam Nagar, New Delhi - 59

....Petitioner

(By Advocate : Mr. P.S. Khare)

Versus

1. Union of India Thro'
The Minister-Incharge NTRO
PMO, South Block
New Delhi – 01
2. The Chairman, NTRO
Block III, Old JNU Campus
New Delhi – 67.

....Respondents

(By Advocate : Mr. Rajesh Katyal)

ORDER (ORAL)

Mr. K.N. Shrivastava:

Mr. P.S. Khare, learned counsel for applicant submits that during the pendency of this OA, his appeal has been rejected by the appellate authority vide order dated 04.10.2018.

2. In view of it, he would like to withdraw this OA with liberty to file a fresh one. Mr. Rajesh Katyal, learned counsel for respondents does not have any objection in it.

3. In view of above, the OA is dismissed as withdrawn with liberty as prayed for.

(S.N. Terdal)
Member (J)

(K.N. Shrivastava)
Member (A)

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